

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-93/98/5224/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
the then District & Sessions Judge,
Dhubri, Assam,
now, the Presiding officer, Industrial Tribunal, Cachar, Silchar.

Dated Guwahati the th 27 July, 2022.

Sub: **Conversion of Earned leave into commuted leave.**

Ref:- No. 3941 dated the 01.07.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **conversion of 44 days earned leave from 18.05.2022 to 30.06.2022 into commuted leave**, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/5225-5226/A, dated , 27-07-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

2. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE) *Rds*